

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 1

COURT NO. : 1

23.09.2019

M.A./260/491/2019

O.A./260/661/2013

V SATYANARAYAN MURTY

-V/S-

KENDRIYA VIDYALAYA SANGHTAN

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. H. K. Tripathy

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that the order of this Tribunal has been complied with. Ld. Counsel for the applicant is also agreed to the submissions of Ld. Counsel for the respondents. MA No. 491/19 is treated as disposed of.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>